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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ RFA 27/2008 and CM APPL. 1042/2008

OASIS TOURS INDIA P. LTD. THR. ITS MANAGING  
DIRECTOR

.....Appellant

Through: None.

versus

AIR INDIA LTD. & ANR.

.....Respondents

Through: None.

**CORAM:**

**HON'BLE MR. JUSTICE PURUSHAINDR KUMAR KAURAV**

**ORDER**

% **22.10.2024**

1. None appears on behalf of the parties.
2. List on 28.10.2024 in 'Regulars'.

**PURUSHAINDR KUMAR KAURAV, J**

**OCTOBER 22, 2024/MJ**